

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 2275 TO BE ANSWERED ON: **01.08.2025**

Black Marketing of Fertilizers

2275: SHRI ABHAY KUMAR SINHA:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government is aware that the black-marketing and artificial shortage of fertilizers are raising problems for farmers in Bihar, particularly in Saharsa, Gaya and Aurangabad districts;
- (b) if so, the remedial actions and monitoring measures taken by the Government so far in this regard;
- (c) the details of stock of Urea, DAP and other major fertilizers available in Bihar at present, district-wise;
- (d) the details of funds sanctioned and disbursed to State Government of Bihar for fertilizers by the Union Government for the financial year 2025-26 so far; and
- (e) the concrete steps taken by the Government to prevent black-marketing or ensure availability of fertilizers in ensuing Rabi and Kharif season?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

- (a) & (b) As per information received from the State Government of Bihar, no such case has been reported in Saharsa, Gaya and Aurangabad districts of State.
- (c) The mandate of Department of Fertilizers is to ensure adequate availability of fertilizers at State level. However, distribution of fertilizers within the State at district level is done by the State governments. Accordingly, the information received from the State Government of Bihar regarding district-wise stock of Urea, DAP, NPKS and MoPin the State is placed at **Annexure**.
- (d) Under 'DBT in Fertilizers' system, 100% subsidy on various fertilizer grades is released to the fertilizer manufacturing/ importing companies, on actual sales to

the beneficiaries based on Aadhar authentication through POS devices installed at each retail shop, and not to State Governments. Therefore, no funds are sanctioned or disbursed specifically to the State Government of Bihar.

(e) Fertilizer is declared as an essential commodity and is notified under Fertilizer Control Order, 1985 and Fertilizer (Movement Control) Order, 1973. State Governments are adequately empowered under FCO to stop black marketing of fertilizers and to take punitive action against any person / fertilizer company involved in black marketing of fertilizers by violating the provisions of Essential Commodities Act, 1955 and Fertilizer Control Order 1985 (FCO). Accordingly, as per information received from the State Government of Bihar, steps taken to prevent black-marketing of fertilizers is as below:

(i) Raids have been organized at district level. Till date 19 FIR has been lodged and 157 licenses has been cancelled in Kharif, 20225(till 30.07.25).

(ii) Physical verification of fertilizer stock as per PoS and fertilizer available in godown has been done regularly to check any kind of malpractice.

(iii) Top-20 Urea buyer verification is done on regular basis.

(iv) Rake officers are designated for each rake point. All necessary verifications are done by them to ensure proper movement of fertilizer from the rake point within district.

(v) Department has developed online inspection app for regular monitoring of dealers against black-marketing, hoarding and smuggling of fertilizer.

(vi) Special inspecting team has been formed on regular basis for regular monitoring against black-marketing, hoarding and smuggling of fertilizer.

(vii) District level fertilizer committee has been formed under chairmanship of district magistrate to monitor fertilizer availability, uniform distribution of fertilizer.

Further, following steps are taken by the Government before every cropping season for ensuring timely and adequate availability of fertilizers in the country:

i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers.

ii. On the basis of requirement projected, D/o Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.

iii. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Monitoring System (iFMS);

iv. Regular Weekly Video Conference is conducted jointly by DA&FW and D/o Fertilizers with State Agriculture Officials and corrective actions are taken to dispatch fertilizers as indicated by the State Governments.

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 2275 to be answered on 01.08.2025					
Fertilizers Stock Position in Bihar As On 30.07.25 At District Level (Fig. in MTs)					
S.No.	District	Urea	DAP	NPKS	MOP
1	Araria	6,336	2,888	6,065	2,409
2	Arwal	3,529	413	1,580	104
3	Aurangabad	13,227	906	5,879	1,161
4	Banka	7,114	1,456	3,546	654
5	Begusarai	11,841	6,214	6,993	3,492
6	Bhagalpur	10,805	3,675	8,863	1,203
7	Bhojpur	19,327	2,888	11,552	1,449
8	Buxar	12,686	2,074	8,605	544
9	Darbhanga	13,397	2,364	3,316	1,102
10	Gaya	16,901	3,943	9,235	1,012
11	Gopalganj	5,586	1,044	1,832	486
12	Jamui	4,993	1,713	1,829	84
13	Jehanabad	5,724	1,012	3,619	265
14	Kaimur (Bhabua)	7,115	690	2,812	368
15	Katihar	5,300	2,931	7,850	1,511
16	Khagaria	13,491	6,634	7,204	3,561
17	Kishanganj	4,628	1,662	3,926	614
18	Lakhisarai	4,508	1,621	972	186
19	Madhepura	7,033	4,551	8,443	2,008
20	Madhubani	13,521	2,887	3,073	1,265
21	Munger	5,238	1,769	640	165
22	Muzaffarpur	16,877	4,352	9,767	4,239
23	Nalanda	13,969	2,125	10,367	631
24	Nawada	6,756	1,036	2,481	88
25	Pashchim Champaran	1,062	3,296	4,295	3,151
26	Patna	14,680	2,510	8,637	832
27	Purbi Champaran	8,900	3,463	6,630	3,567
28	Purnia	8,384	7,750	21,196	6,387
29	Rohtas	13,391	2,708	8,275	1,167
30	Saharsa	3,890	3,113	4,189	1,958
31	Samastipur	14,099	3,747	5,587	2,604
32	Saran	11,591	1,716	4,897	1,002
33	Sheikhpura	4,299	628	1,508	53
34	Sheohar	1,807	120	354	192
35	Sitamarhi	11,246	2,064	6,440	2,129
36	Siwan	12,729	2,290	3,302	765
37	Supaul	4,281	2,474	5,280	1,754
38	Vaishali	10,664	5,031	11,049	6,336
Total		3,50,923	1,01,756	2,22,088	60,498